

DIVISION BENCH
COURT - I

O-242

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/125(KB)2023
IA(COMPANIES.ACT)/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

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|------------------|---|
| IN THE MATTER OF | ASHOK SAHU VS ASHOK SECURE BROADBAND NETWORK PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearances via video conference/physically

Ms. Shruti Singhanian, PCS.] For the Petitioner

Mr. Rishav Banerjee, Adv.] For R-1, R-2 & R-3

Mr. Rajarshi Banerjee, Adv.]

Ms. Purna Shaha, Adv.] For R-4

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Ld. Counsel Mr. Rishav Banerjee appearing for the Respondent Nos. 1, 2 and 3 submits that he wants to file Reply to the IA(COMPANIES.ACT)/71(KB)2024.
3. Let the same be done within two weeks after vacation.
4. Rejoinder, if any, to the same be filed within one week thereafter.
5. Post this matter for argument on **04.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**